

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1385
ANSWERED ON:22.03.2012
AMENDMENT IN ARTICLE 124
Mitra Shri Somendra Nath

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to amend Article 124 of the Constitution to stop post retirement engagement of the Supreme Court Judges and Chief Justice in remunerative legal work;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

- (a): No, Madam. There is no proposal.
- (b) & (c) : Do not arise.